

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:646
ANSWERED ON:21.11.2002
ALLOTMENT OF PETROL PUMPS TO KARGIL MARTYRS
AMBATI BRAHMANAIAH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether the Government have received any applications from widows or dependents of Kashmir - Kargil martyrs for allotment of any petrol pumps or gas agencies;
- (b): if so, details of such pending applications;
- (c): whether the Government have not taken up applications of this nature in the last six months anywhere in the country;
- (d): if so, whether the Government proposes to discontinue the scheme of allotting petrol pumps to widows of Kashmir-Kargil Martyrs; and
- (e): if so, the schedule of doing away with this scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): Under the Special Scheme for widows/ next of kin of Defence personnel killed in action in `OP Vijay` (Kargil), allotment of retail outlet dealerships/LPG distributorships is made on the recommendations of the Director-General Resettlement (DGR), Ministry of Defence. So far, recommendations in respect of 454 cases have been received from the DGR, out of which, allotment of dealerships/ distributorships has been approved by the Government in 439 cases, till now. The Government proposes to cover all eligible cases recommended by the DGR.